

15. Aizwal
16. Kohima
17. Port Blair
18. Silvasa
19. Panjim
20. Kavarathi
21. Bhopal

Karnal Refinery

8358. SHRI PRATAPRAO B. BHO-SALE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have selected a private sector undertaking for setting up of refinery at Karnal:

(b) if so, the details thereof; and

(c) the details about financing of the project?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) and (b). M/s Tata Chemicals Ltd. have been selected as the private sector co-promoter for setting up the Karnal Refinery.

(c) M/s Indian Oil Corporation and M/s Tata Chemicals Ltd. will each hold 26% of the equity. The balance of the requirements will be raised from the public.

Power Supply to Government Undertakings from Super Power Stations

8359. SHRI KAMAL CHAUDHRY: Will the Minister of ENERGY be pleased to state:

(a) whether the States were getting power from Super power stations set up by the National Thermal Power Corporation;

(b) whether power to Central Government Undertakings is supplied as per their requirements;

(c) if not, which of the Central

Government Undertakings reported short supply to the Union Government during the last three years ending December, 1986 and action taken in such cases; and

(d) whether Government propose to increase the share of public undertakings in the power supply to avoid loss of production and if not, the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) Yes, Sir.

(b) The primary responsibility of meeting the power requirements of the Central Government Undertakings is that of the concerned State Electricity Boards/Organisations. The power supply to various consumers including Central Government Undertakings is regulated by the State Electricity Boards/Organisations depending on the overall availability of power from time to time.

(c) The information is being collected and will be laid on the Table of the House

(d) No fixed share has yet been determined for supply of power to Central Govt. Undertakings from Central power stations. However, requests have been received from various public undertakings for allocating power from Central Stations. The matter is receiving attention.

Manufacture of two wheelers

8360. SHRI KAMAL CHAUDHRY: Will the Minister of INDUSTRY be pleased to state:

(a) the names of the foreign concerns which are connected in the field of manufacture of two wheelers in the country and since when;

(b) whether fresh licences for manufacture of two wheelers were issued in 1980;

(c) if so, the reasons therefor; and